## HIGH COURT OF JAMMU AND KASHMIR ATJAMMU

Sr. No. 1

(through video conference)

EMG-WP(C) No. 2/2020 EMG-CM No. 1/2020 c/w EMG-WP(C) No. 3/2020 EMG-CM No. 2/2020

Laxshmi Transport Company

.....Appellant/Petitioner(s)

Through:- Mr. Pranav Kohli, Advocate (on voice call from residence in Jammu)

V/s

Union Territory of J&K and others

....Respondent(s)

Through: - Mr. Raman Sharma, AAG (on video call from residence in Jammu)

**Coram:** 

HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE (On Video Conference from High Court at Jammu)

ORDER 20.05.2020

Heard.

Reserved.

(RAJNESH OSWAL) JUDGE

Jammu 20.05.2020 Rakesh